

No.A-42011/14/2013-Ad.II  
Government of India  
Ministry of Corporate Affairs

5<sup>th</sup> Floor, 'A' Wing, Shastri Bhavan,  
New Delhi,  
dated: 20 February, 2013.

OFFICE ORDER

After approval of the competent authority, it is decided to give additional charge of IGM to Shri Manjit Singh AD of IEPF as a stop gap arrangement with immediate effect until further orders.

  
20/2/13

(R.K. Pandey)

Under Secretary to the Govt. of India  
Tel. 2338 3507

To

1. PS to Hon'ble CAM.
2. Sr./PPS/PPS/PS to Secretary, AS, JS (R), JS (M), JS (SP).
3. Shri. Manjit Singh, AD
4. Director IGM/IEPF.
5. US, Ad-I with reference to his note date 14.02.2013.
6. Personal file/Service Book
7. E - Gov.Cell for loading in employees Corner ("Transfer")
8. Guard File.